

**Problems of Fishermen**

294. SHRI GURUDAS KAMAT :  
Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Minister of Agriculture convened a meeting of Members of Parliament and others in June, 1987 to discuss problems created by fishery policies like chartering etc.;

(b) if so, what are the reasons for not implementing the consensus decision taken at the said meeting to remove all foreign fishing vessels to areas beyond 50 miles from the coast; and

(c) when this decision is to be implemented ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) The decision taken was to re-examine the issue and accordingly it has been referred for expert advice.

(c) The advice has not yet been received.

**Drought in Karnataka**

295. SHRIMATI BASAVARJESWARI :  
SHRI G.S. BASAVARAJU :  
SHRI H.B. PATIL :  
SHRI S.M. GURADDI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Karnataka had sought Central assistance and an ad-hoc grant of Rs. 50 crores to tide over the unprecedented drought in the State;

(b) if so, what was the total assistance asked from Union Government by the State Government;

(c) the quantum of Central assistance provided;

(d) whether the ad-hoc grant was also sanctioned; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) The Government of Karnataka sought Central assistance of Rs. 256.68 crores for drought relief measures. The State Government had also requested for an ad-hoc assistance of Rs. 50.00 crores pending visit of the Central team.

(c) Based on the report of the Central team and recommendations of the High Level Committee on Relief, a ceiling of expenditure of Rs. 34.065 crores has been approved for drought relief in Karnataka. In addition to this, Rs. 13.50 lakh for increasing vegetable production and Rs. 12.50 crores for completion of irrigation projects have also been approved under drought relief programmes.

(d) Ways and Means Advance of Rs. 3.33 crores was released. This included Rs. 3.00 crores as Central share of Margin Money and Rs. 0.33 crores for purchase of rigs.

(e) Does not arise.

**Financial assistance to drought affected States to augment drinking water supply**

296. SHRIMATI BASAVARJESWARI :  
SHRI PRAKASH CHANDRA :  
SHRI SUBHASH YADAV :  
SHRI G.S. BASAVARAJU :  
SHRI S.M. GURADDI :  
SHRI SRIBALLAV PANIGRAHI :  
SHRI BHATTAM SRIRAMAMURTY :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government had announced a grant of Rs. 55.40 crores to nine worst drought affected States to augment drinking water supply in rural and urban areas;

(b) if so, whether the grants provided to these States have been fully utilised by them for augmenting water supply;